

Annexure 3														
EPIC YARNS PVT LTD, CIRP COMMENCEMENT DATE - 23.07.2026, List of creditors as on: 28-08-2026														
List of secured financial creditors (other than financial creditors belonging to any class of creditors)														
Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks , if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	State Bank of India	27-08-2026	26,51,07,418.00	21,98,25,584.12	Secured financial creditors	21,98,25,584.12	0	No	100.00%	-	-	-	4,52,81,833.88	Provisionally admitted
			26,51,07,418.00	21,98,25,584.12		21,98,25,584.12	-		100.00%	-		-	4,52,81,833.88	

Note-1: SBI- Security & Guarantee	
PRIMARY SECURITY	
1	Hypothecation of Company stocks of RM, FG,SFG,Consumables, Packing Material in company's factory or godowns , in transit or lying anywhere else (with bank permission) and company receivables, books debt and other actionable claims arising out of genuine trade transactions
COLLATERAL SECURITY	
1	Hypothecation of Plant and Machinery
2	Commercial Office premises admeasuring about 1305 sqft carpet area equivalent to 1566 sqft built up area bearing number 402 on the 4th floor including on car parking space on the ground floor at Kamla Hub comprised in plot no 53 survey no 287 CTS NO.35 situated at village -ville parle, taluka andheri , district mumbai-suburban -400049 owned by Aayush Prashant Agarwal